manufacturer of nickel anode after making necessary arrangements with the indigenous manufacturer for converting nickel into nickel anodes and releasing them at reasonable price to the Small Scale Units. Due to the difficult foreign exchange position no foreign exchange ceiling has so far been made available to the small scale sector for import of nickel for the year 1965-66.

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

LATEST SITUATION IN THE MIZO HILLS DISTRICT OF ASSAM

Shri Hem Barua (Gauhati): Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"The latest situation in the Mizo Hills district of Assam."

The Minister of Home Affairs (Shri Nanda): Sir, I am happy to take the opportunity afforded by this Call Attention Notice to inform the House of the quickly improving situation in the Mizo Hills district of Assam since 3rd March when the Army moved in to deal with the armed Mizo gangs which had embarked on their misguided adventure. Between 3rd and 6th March, the advancing column from Silchar cleared the road blocks, secured Chinluang and Kolosib and linked up with Aijal. The situation in the town almost immediately came to normal and the functioning of the Government offices was resumed. The communication between Silchar and Aijal was also restored. What little resistance was put up by the armed Mizo gangs was effectively countered by our troops. On 7th March, Lalnunmawia, Vice President of the Mizo National Front, sent a letter to the Deputy Commissioner of the Mizo Hills district offering to have peace talks with the Government. The Deputy Commissioner sternly rejected the suggestion and demanded an unconditional surrender of Mizo National Front workers to Government within 24 hours. Another letter was received by the Deputy Commissioner from one of the Mizo National Front leaders that as the top leaders were away, a reply to the Deputy Commissioner's letter asking them to surrender would be sent later. The troops entered Lungleh on 13th March and Champai the next day and Dimagiri was cleared of armed Mizos on the 17th March. The situation in the Mizo Hills district has now considerably improved. All the important posts and towns have been rid of the influence of the armed Mizo gangs and the Mizo National Front volunteers have either gone into hiding in jungles or are trying to escape into Pakistan or Burma. Mopping up operations are now continuing and it will take some time before the whole district could be said to have been cleared completely of all anti-national elements.

Meanwhile, on 6th March 1966 the Mizo National Front was declared an unlawful organisation under rule 32 of the Defence of India Rules. This was done as the Central Government was satisfied that the Mizo National Front is an organisation "which is, and whose members and the persons in control whereof are, indulging in activities prejudicial to the security of the Mizo district in the State of Assam and of the adjoining parts of the territory of India". Under this order, any one who manages, promotes or attends the meetings of this organisation, publishes any notice or advertisement relating to such meetings, invites persons to support the organisation or in any way assists its operation, becomes liable to prosecution and the maximum punishment of seven years and fine. The order further empowers the Central and the State Governments to notify and take possession of the places used for the purpose of the Mizo National Front and the movable property found at such places and to forfeit the funds

[Shri Nanda]

of the Front. The State Government dropped one lakh leaflets in the Mizo district to apprise the population of this fact and to warn them not to take part in any unlawful activity.

I am sure the House will join me in congratulating the Security Forces on a good job well done in the face difficulties of terrain and other initial handicaps which were, however, swiftly overcome. Mention must also be made of the large number of patriotic Mizos who renederd assistance to the military and civil authorities in various ways and made the operation the success that it has been. There should be no doubt in any quarter that while every effort has been and will be made to attend to genuine needs in regard to economic development, social welfare, etc., elements which may nourish a hope of overawing or overthrowing lawfully established Government would be stamped out by every means at our disposal.

Shri Hem Barua: Government servants from the rest of India serving in the Mizo Hills were put in chains and thrown into concentration camps. A Colonel of the Mizo National Front has stated—may I read out what he has stated in Hindustani?

Mr. Speaker: He does not need my permission. But he might straightway ask the question.

Shri Hem Barua: He came and said:

"तुम लोगों को कुछ तकलीफ हुआ क्या ? फिकिर मत करो । आज हम लोग आजाद हो गया । इधर पाकिस्तान हो गया । सेना लोग भी आया है हम लोग को मदद करने के वास्ते । लेकिन अभी तुम लोग को नहीं मारेगा । किसी का खून लेकर आजादी मिले तो ऐसा आजादी हम लोग को नहीं चाहिए । हिन्दुस्तान सरकार ने हम लोग को बहुत धोका दिया । जब उन लोग को आजादी मिला तब वायदा किया था कि हम दस साल के बाद तुल लोग को मिजो लोग को आजादी दे देगा । लेकिन आज 18 साल हो गया । आजादी नहीं मिला । इसी के वास्ते आज हम लोग जबर्दस्ती से आजादी छीन लिया ।"

Have I read it wrongly, Sir? The way hon. Members are laughing....

Mr. Speaker: They are eagerly waiting for the question. He has already taken five minutes. Now he might ask the question.

Shri Hem Barua: In the context of this, (a) since this statement of the Colonel of the Mizo National Front of Assam pinpoints the involvement of Pakistan and China in the recent rebellion, may I know whether Government have held any probe into this matter and have established the involvement of Pakistan and China in this rebellion, and (b) since the hon. Home Minister has stated that the conditions in the Mizo Hills have stabilised and normalised, may I know whether our Government are going to negotiate for peace or for political settlement of the problem with the Mizo people, as they are doing with the Nagas at present?

Shri Nanda: I will take up (b) first and submit that there cannot be any kind of political negotiations with the people of our own country. About involvement, some answer had been given earlier about what appeared to us to be some kind of movement from Mizo District to Pakistan and return of those people after training and with weapons.

Shri Hem Barua: Sir, he has not replied to my question. Since the statement pinpoints the involvement of Pakistan and China in the rebellion, may I know whether Government have held any probe into the matter to establish the veracity of this statement of the extent of Pakistani and Chinese involvement in the rebellion.

Shri Nanda: We are continually probing into all such things.

Shri Hem Barua: With no effect.

श्री हुकम चन्द कछवाय (देवास) : मैं यह जानना चाहता हूं कि यह मिजो विद्रोहियों द्वारा भारतीय पुलिस के जवानों का अपहरण किया गया और उसमें से अनेक लोगों को मारा गया तथा कितने लोगों का अपहरण किया और क्या यह बात सही है कि उन्हें वहां से पाकिस्तान भेज दिया गया ? यदि हां, तो कितने लोगों को और कितने हमारे जवानों को मारा ?

Shri Nanda: I have some figures. The question is about persons who may have been missing or kidnapped. On our side it is one officer, 5 JCOs and 192 other ranks. The presumption is many of them would still be in various places because of the difficulties of communications and that they may be making their way. I cannot say definitely as to what the position is.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय मेरी एक बात का जवाब नहीं दिया । कितने लोगों का अपहरण करके उन्हें पाकिस्तान भेज दिया गया ऐसी सूचना सरकार के पास है क्या ?

अध्यक्ष महोदय : किसी को पाकिस्तान भेजा ऐसी सूचना है क्या ?

Shri Nanda: Yes, Sir; there is information about one or two that we have received.

Shri P. C. Borooah (Sibsagar): May I know whether the arms seized from the Mizo rebels has established that their origin was Pakistan and Shri Laldenga, the Mizo leader, and his followers are now camping in Pakistan? In this context may I know whether Government considers......

Mr. Speaker: Now will everyone ask......

Shri P. C. Borooah: Sir, you allowed four questions to Shri Hem Barua. Why should you deny me?

Mr. Speaker: Shri Hem Barua has become the model.

Shri P. C. Borooah: I also come from Assam. May I know whether Government considers it a breach of the solemn declaration given by India and Pakistan in Tashkent? Has Government taken up this matter with USSR and in the UN Assembly; if so, what is the reaction?

Shri Nanda: There is no question of the UN Assembly but we have communicated with Pakistan regarding this matter. As to the arms, the arms which we have taken possession of, it seems, do not bear any marking; therefore, we are still finding out what their origin is.

Shri Ravindra Varma (Thiruvella): May I know whether it is a fact that Government had intercepted a letter from Shri Laldenga or other leaders of the Mizo National Front addressed to President Soekarno of Indonesia seeking his assistance; if so, whether this letter or letters show that there has been any encouraging response from the other side?

Shri Nanda: I cannot say "intercepted", but we have discovered a copy of such a letter in a hide-out. It was seized by our forces. Other material was also found there. There was a copy of a letter purporting to have been addressed to the President of Indonesia.

Shri Hem Barua: On a point of order, Sir. Since it is a very serious matter, a letter from President Soekarno to Shri Laldenga, he should satisfy us if he has taken up the matter with the Indonesian leader.

Shri Nanda: It is not from but to; whether it has gone at all is another question.

Shri H. N. Mukerjee (Calcutta Central): Sir, the other day the Foreign Minister referring to this very report of the hon. Member over there had said that it is not true and that it was very indiscreet and wrong on the part of the hon. Member to have mentioned it because of the delicacy of the internal situation of a country of which we may or may not approve; it should not be mentioned particularly in Parliament. Now the Home Minister, whose colleague, I hope, Shri Swaran Singh, the Foreign Minister, is, makes a statement which does not quite coincide; at least, there is no co-ordination in essence between the two.

Mr. Speaker: What has been discovered must be told to the House.

Shri Nanda: I presume, Sir, that the hon. Member knows the difference between "to" and "from". I might explain that the question was whether any letter from the President of Indonesia has come here.

श्री विश्वनाथ पांडेय (सलेमपुर) : जैसा कि ग्रभी माननीय मंत्री महोदय ने वक्तव्य दिया है उससे यह मालूम होता है कि वहां का वातावरण सन्तोषप्रद है लेकिन जैसा कि ग्रभी समाचारपत्रों में प्रकाशित हुग्रा है उससे साफ होता है कि मिजो फ्रंट के जो लोग हैं वह सक्रिय हैं ग्रौर ग्रपने विध्वंसकारी कार्यों में लगे हुए हैं ग्रौर जैसा कि समाचार पत्रों में निकला है कि शिलांग से सिलचर जो रोड है उसको मिजो फ्रंट के लोगों ने विध्वंसकारी ग्रस्त्रों से उड़ा दिया है ग्रौर वहां का यातायात ठप हो गया है तो इस सम्बन्ध में मैं जानना चाहता हूं कि सरकार की क्या प्रतिक्रिया है ?

श्री नन्दा : मैंने यह नहीं कहा था कि सब ग्रापरेशंस खत्म हो गये हैं । ग्रभी भी वह लोग हैं ग्रौर उनकी कुछ कार्यवाही होती है थोड़ी बहुत । सड़क के ऊपर उन्होंने कोशिश की मगर बहुत थोड़ा सा नुकसान हुग्रा । ज्यादा नहीं हुग्रा ।

श्री राम हरख यादव (ग्राजमगढ़) : क्या यह बात सही है कि ग्रभी जिस मामले का जिक्र किया गया था 21 मार्च को कुछ मिजो फ्रंट वालों ने सड़क को उड़ा दिया था तो क्या वहां पर उन लोगों के पास कुछ ऐसे हथियार मिले हैं कि जो पाकिस्तान ग्रौर चाइना के बने हैं ?

श्री नन्दा : उसमें कुछ डाइनामाइट वगैरह वहां रखा हुग्रा पकड़ा गया है लेकिन उसमें पाकिस्तान की कोई बात नहीं थी ।

श्री त्यागी (देहरादून) : जरा चीन की तरफ़ से भी ग्रांख खोलियेगा ।

Shri S. M. Banerjee (Kanpur): I am happy to know after hearing the Home Minister that the Mizo rebels have been successfully suppressed. I would like to know whether, along with the suppression of the rebels, the grievances also have been suppressed or whether Government will look into those.

Mr. Speaker: He has answered already.

Shri S. M. Banerjee: He has not said anything about....

Shri Nanda: This revolt has nothing to do with grievances. This was for independence, for separation from India. So far as grievances are concerned, I have stated on another occasion that numerous steps have been taken and will be taken.

श्री मधु लिमये (मुंगेर): फौजी कार्यवाही की सफलता पर खुशी मनाने के बजाय क्या मंत्री महोदय ने इस समस्या का स्थायी हल निकालने की दृष्टि से इन सुझावों पर विचार किया है जैसे कि कचार के इलाक़े के चाय के बागवानों का हस्तक्षेप तथा सीमावर्त्ती इलाक़ों में फौजी ग्रौर गैर फौजी लोगों को बसाना ग्रौर मिज़ो के इलाक़ों के विकास के लिए जैसे कि स्कूल, सड़क, पीने के पानी ग्रादि बड़ी योजनाएं बनाना ।

श्री नन्दा : बड़ी योजना जो हमने बनाई है वह बता दी बाक़ी जो और चीजें हैं और समस्याएं हैं उन के भी सुझाव हैं .

श्री मधु लिमये : मैं ने पूछा है .

अध्यक्ष महोदय: उस पर भी गौर किया जायगा । डा० राम मनोहर लोहिया ।

डा० राम मनोहर लोहिया (फर्रुखाबाद): गृह मंत्री जी का बयान आप के पास है ? उस में करीब करीब बीच में जब वह कह रहे थे कि पलटन आगे बढ़ती गई तो आखिर में यह कहा :—

"The area has been cleared of Mizos."

यह शब्द आये हैं । मैं चाहता हूं कि जरा गृह मंत्री जी और आप भी उस के ऊपर गौर करें ।

अध्यक्ष महोदय : अब आप सवाल करें ।

डा० राम मनोहर लोहिया: आया है या नहीं आया है ? उन्होंने यह उच्चारण किया . . .

अध्यक्ष महोदय : आप सवाल करें जो जवाब देना होगा वह बाद में दे देंगे ।

डा० राम मनोहर लोहिया : यह ग़लती उन से अनजाने हुई और उन के दफ्तर ने भी हो सकता है लापरवाही में की लेकिन यह ग़लती बड़ी ख़तरनाक थी । मीजो विद्रोही और मीजो देशभक्त दोनों में हमेशा फर्क करना चाहिए । नम्बर एक

अध्यक्ष महोदय : उन्होंने कहा है । उन्होंने उन की तारीफ़ की है ।

डा० राम मनोहर लोहिया : नहीं अध्यक्ष महोदय, मेहरबानी कर के आप उन की सफ़ाई के लिए मत कहिये ।

अध्यक्ष महोदय : सफाई की क्या बात है उनके स्टेटमेंट में आया है कि हम उन की तारीफ़ करते हैं जोकि हमारी मदद करते हैं ।

डा० राम मनोहर लोहिया : वह वाक्य मैं आप से पूछ रहा हूं वह वाक्य क्या गृह मंत्री की जहां उन्होंने कहा है "The area has been cleared of Mizos." आप उन से पढ़वाइये ।

श्री मधु लिमये : वह खड़े होकर बोलते क्यों नहीं हैं ? चुपचाप बैठे हुए हैं उन्हें खड़े होकर बतलाना चाहिए कि यह वाक्य है या नहीं है ।

डा० राम मनोहर लोहिया : यह वाक्य उन्होंने पढ़ा है टेप रेकार्ड मंगवा कर सुन सकते हैं ।

"The area has been cleared of Mizos." (*Interruptions*).

You may not try to tell me what he meant. What did he say? आप मुझ से अंग्रेजी बुलवा कर पाप मत कराइये ।

अध्यक्ष महोदय : आप बैठ जाइये ।

Shri Nanda: "Almost all the important posts and towns have been rid of the influence of the armed Mizo gangs....".

डा० राम मनोहर लोहिया : नहीं साहब उस में है । अभी टेप रेकार्ड मंगवाना पड़ेगा ।

"The area has been cleared of Mizos."

Shri Nanda: "Mopping up operations are continuing and it will take some time before the whole district could be said to have been cleared completely of all anti-national elements."

अध्यक्ष महोदय : मीजो का कहा है ।

डा० राम मनोहर लोहिया : वह बयान आप ले लीजिये उन से ।

अध्यक्ष महोदय : अब आप सवाल करें ।

डा० राम मनोहर लोहिया : मेरा सवाल यह है कि कुछ बदनसीबी ऐसी रही है कि भारत सरकार को हमेशा ऐसे देशभक्त मिलते हैं जो कम तेजस्वी होते हैं और विद्रोही ज्यादा तेजस्वी होते हैं, कारण इसके कुछ भी रहे हों, लेकिन भारत सरकार ने कभी सोचा है कि उस से कौन सी गलतियां होती हैं कि जिसके कारण सरकार के भक्त लोग तो नरम होते हैं और बेमतलब जैसे आदमी होते हैं और जो विद्रोही हैं वह तेजस्वी बन जाते हैं, अगर यह सच है तो इस को दूर करने के लिए वह कौन सी कार्यवाही कर रही है ?

अध्यक्ष महोदय : वह जो उनका वाक्स आपने रैफर किया है वह मैं ने देख लिया है । उस में है :

"....and Dimagiri was cleared of....

—not all Mizos, but—

"....armed Mizos."

डा० राम मनोहर लोहिया : टेप रेकार्ड भी मंगवा सकते हैं ।

अध्यक्ष महोदय : जो उन्होंने स्टेटमेंट पढ़ा था और जिसे आप ने रैफर किया था वही मैं ने पढ़ दिया है तब अब क्या दिक्कत रह जाती है ?

डा० राम मनोहर लोहिया : अच्छा ठीक है जाने दीजिये बाक़ी मैंने ही ऐसा नहीं बल्कि कई लोगों ने वैसा सुना था ।

अध्यक्ष महोदय : अब जब मैंने वह उनका बोला गया वाक्य पढ़ दिया है तब भी आप कहे चले जा रहे हैं ?

डा० राम मनोहर लोहिया : ठीक है मैं उसे छोड़े देता हूं और मैं माने लेता हूं आप की बात ।

अध्यक्ष महोदय : अगर सवाल करना हो तो कर लीजिये ।

डा० राम मनोहर लोहिया: क्या भारत सरकार कभी इस पर गौर करेगी कि जो सरकार के भक्त लोग हैं इन सीमावर्त्ती इलाक़ों में वह तो मध्यम किस्म के लोग होते हैं और विद्रोही तेजस्वी होते हैं तो इस का क्या कारण है और उन कारणों को दूर करने के लिए सरकार ने क्या कुछ सोचा है?

श्री नन्दा : बड़ा फिलासिफिकल क्वैश्चन है कि जो विरोधी होते हैं वह तेजस्वी होते हैं । दरअसल विरोधी जो होता है वह आगे आता है और लड़ाई करने को सामने आता है जबकि मदद करने वाले पीछे से मदद करते हैं (व्यवधान)

डा० राम मनोहर लोहिया: यह सवाल का जवाब नहीं हुआ । गृह मंत्री जी ने जो कहा उसके माने तो यह हुए कि हम लोग तेजस्वी हैं और आप बिलकुल मध्यम आदमी हैं ।

अध्यक्ष महोदय : बस हो गया । डा० सिंघवी ।

डा० राम मनोहर लोहिया : शेख अब्दुल्ला जैसे तेजस्वी विरोधी रखो और सादिक़ जैसे मध्यम लोग बदले में रखो ।

अध्यक्ष महोदय : यह तेजस्विक्ता मुझ पर नहीं चलानी चाहिए । कुछ रहम कीजिये ।

Dr. L. M. Singhvi (Jodhpur): We must in all fairness congratulate the hon. Minister on his firm handling of the situation. We would like to know whether it is a fact that the hard core of the leadership of the Mizo National Front has avoided and escaped arrest or apprehension, and with these persons spearheading the Mizo National Front Movement, certain forces of subversion and disaffection playing their part in it, and certain foreign complexities having been found in this, whether it is a fact that

these persons who have avoided arrest are still at large and they have gone underground recently, and if so, what Government propose to do about them.

Secondly, may I know also whether Government propose to study this matter in all its implications also in terms of how this came to arise, whether there was neglect on our part or there was only foreign complexity which gave rise to this armed revolt?

Shri Nanda: It is a long question requiring a statement by itself. But part of it was covered earlier in the discussions. There are those leaders underground. I mentioned about the mopping operations in my statement. Every effort will be made to see that we get hold of them. I may add that the Mizo Union which is a large body was approached by the Mizo National Front people for collaboration, but they have declined to do so and they have told them that they are not going to join. There is a large body of Mizos who are thus entirely with us.

12.27 hrs.

RE. QUESTION OF PRIVILEGE

Mr. Speaker: Now, papers to be laid on the Table.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मेरे विशेषाधिकार प्रश्न का क्या हुआ ? मैं ने एक विशेषाधिकार का प्रश्न उठाया था । कल प्रधान मंत्री जी जब सदन् छोड़ कर चली गईं तब आप ने उस के बारे में दो निवेदन किये थे . . .

अध्यक्ष महोदय : अब आप इस तरीक़े से बीच में दख़ल मत दीजिये ।

श्री मधु लिमये : एक वाक्य मुझे कह लेने दीजिये ।

अध्यक्ष महोदय : आप इस तरीक़े से खड़े मत हो जाया करिये जब तक कि मैं कंसट न दूं ।

श्री मधु लिमये: अधूरी बात छप जाती है । आप ने जो कहा था वह बात अधूरी छप गई है । उस के बारे में मुझे निवेदन करने दीजिये । आप ने यह कहा था . . .

अध्यक्ष महोदय : मैं इजाज़त नहीं देता ।

श्री मधु लिमये : क्या आप मुझे एक वाक्य कहने का भी मौका नहीं देंगे ?

अध्यक्ष महोदय : मैं इजाज़त नहीं देता ।

श्री मधु लिमये : सब को दे देते हैं तो मुझे ही क्यों नहीं दे रहे हैं ? अधूरी बात छप जाती है . . .

अध्यक्ष महोदय : मैं आप को कहने की इजाज़त नहीं देता ।

श्री हुकम चन्द कछवाय (देवास) : क्या मुझे कुछ कहने का आप मौका देंगे

अध्यक्ष महोदय : जी नहीं ।

PAPERS LAID ON THE TABLE

GOVERNMENT RESOLUTION SETTING UP A CENTRAL WAGES BOARD FOR LEATHER AND LEATHER GOODS INDUSTRY

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): I beg to lay on the Table a copy of the Government Resolution No. WB-19(2)/65 dated the 21st March, 1966 setting up a Central Wage Board for the leather and leather goods industry. [*Placed in Library, see* No. LT-5895/66].

Shri S. M. Banerjee (Kanpur): I want to make a submission......